

केवल यूनियन टेरेटरीज तक ही सीमित नहीं बा बल्कि गांवों तक भी यह चीज गयी थी, जब यह बात हुई तो क्या आप इसके सम्बन्ध में मालूम करके जिन अध्यापक-अध्यापिकाओं के साथ ज्यादतियां हुई हैं उनकी ज्यादतियां दूर करने के लिये तुरन्त कोई कदम उठायेगे ? क्या आप जल्दी ही ऐसे कोई पग उठाने जा रहे हैं जिससे इस सम्बन्ध में तुरन्त कार्रवाई हो सके ?

DR. PRATAP CHANDRA CHUNDER: I have already indicated that we have made two requests. Now in many States new popular governments will be taking office and if any specific cases are brought to our notice we will take them up with the appropriate authorities of the new popular governments.

श्रीमन्मन्त दबे : अध्यक्ष महोदय क्या मंत्री महोदय बनायेंगे कि टीचर्स के साथ जो विक्रिमाइजेशन हुआ है उसकी राज्यवार क्या स्थिति है ?

DR. PRATAP CHANDRA CHUNDER: We have no such information.

Storage and Distribution of Imported Fertilisers

*105. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the terms and conditions under which the work regarding storage and distribution of imported fertilisers was entrusted to Fertiliser Corporation of India; and

(b) the quantity and value of fertilisers handled by Fertiliser Corporation of India during the last 3 years?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The work relating to storage and distribution of imported fertilisers has

not been entrusted to Fertiliser Corporation of India.

(b) In view of (a) above, the question does not arise.

SHRIMATI PARVATHI KRISHNAN: The Minister has stated in his reply that the storage and distribution of the imported fertilisers has not been entrusted to the Fertiliser Corporation of India. Now, there have been serious complaints from all over the country with regard to distribution and sale of these fertilisers which have been imported and on which very valuable foreign exchange has also been spent. So, I would like to know from the Minister why it is that the Fertiliser Corporation of India which is a government organization is not in the picture and whether the government is considering that the Fertiliser Corporation should enter into the picture so that they can help to remove these distortions and impediments that are there to-day and also prevent black-marketing and racketeering in prices that is taking place.

SHRI SURJIT SINGH BARNALA: In 1976 the work was transferred to the FCI. Since then FCI has been distributing all the imported fertilizers. There is no proposal with the Government to transfer the work to the FCI.

SHRIMATI PARVATHI KRISHNAN: Will the Government consider now to do so?

SHRI SURJIT SINGH BARNALA: The matter has not been looked into from that angle.

SHRI K. GOPOL: Is the Minister aware of the fact that the distribution at present is rather un-even. It is not based on the actual need and requirements. There is a glut in some States and shortage in some States. Will the Minister consider distribution of fertilizers on the basis of the needs and not on other basis?

SHRI SURJIT SINGH BARNALA: The needs are received from the States. Those are considered and then Fertilizer is issued to the States. It is the States who have to distribute fertilizers further to the consumers. So, mainly the responsibility is on the States and not on the Central Government or the FCI.

SHRI SAUGATA ROY: Will the Minister like to continue the present policy of distribution of imported fertilizers?

SHRI SURJIT SINGH BARNALA: This is to continue as it has been considered efficient and has been received well by the farmers.

श्री राम नरेश कुशवाहा : खाद के वितरण में हमेशा ऐसा होता है कि प्रापाठ में अगर जरूरत होती है तो मावन में मिलता है और कार्तिक में होती है तो अग्रहन में मिलता है और तब मिलता है जब बोने का समय निकल जाता है ? इस व्यवस्था को सुधारने के लिये भी क्या आप कोई कदम उठाएंगे ?

श्री सुरजीत सिंह बरनाला : जैसे मैंने कहा है सगें की सरकारों की डूटी है प्राग हमकों डिस्ट्रीब्यूट करना । हम लोग उनकी ज़रूरत ले करके उनको दे देते है और जितनी उनकी जरूरत होती है उसके मुताबिक दे देते हैं और प्रागे डिस्ट्रीब्यूट करना उनकी जिम्मेदारी होती है ।

SHRI P. RAJAGOPAL NAIDU: Is the present distribution of fertilizers to the States dependant upon their irrigated area?

SHRI SURJIT SINGH BARNALA: It depends upon the demand of the State. In some States the demand is more and in some States the demand is less.

महिलाओं के दर्जे के बारे में समिति

* 106. श्रीमती मृणाल गोरे : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महिलाओं के दर्जे सम्बन्धी समिति का सिफारिशों को क्रियान्वित किया जा रहा है ;

(ख) यदि हां, तो कौन सी सिफारिशें क्रियान्वित की गई है या की जा रही है ;

(ग) शेष सिफारिशों को क्रियान्वित न करने के क्या कारण हैं ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the Sabha.

Statement

(b) Of the 52 recommendations made by the Committee on the Status of Women in India, many are of long term duration and are in essence, continual programmes. The recommendations which have been implemented or are being implemented are as under:—

(1) Mobilising public opinion and strengthening social effort against polygamy dowry, ostentatious expenditure etc. (Recommendation No. 1);

(2) the Hindu Marriage Act has been extended to the Union Territory of Pondicherry (Recommendation No. 4);

(3) steps have been taken in six States for amending the dowry law and the Central Government is to review the Central law; in addition Central Civil Services (Conduct) Rules, 1964 have been amended for